

(2025) 01 MAN CK 1704

In the Manipur High Court

Case No : Writ Petition (C) No. 38 Of 2025, Miscellaneous Case (Writ Petition (C)) No. 32 Of 2025

Abujam Bimol Singh

APPELLANT

Vs

State Of Manipur & Ors.

RESPONDENT

Date of Decision : 21-01-2025

Acts Referred:

Citation : (2025) 01 MAN CK 1704

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : S. Rupachandra, Sangita, Th. Vashum, S. Jasobanta

Judgement

Ahanthem Bimol Singh, J

Heard Mr. S. Rupachandra, learned senior counsel assisted by Ms. Sangita, learned counsel appearing for the petitioner.

Issue notice, returnable within four weeks.

Mr. Th. Vashum, learned GA entered appearance and accepts notice on behalf of respondents No. 1 to 3 and Mr. S. Jasobanta, learned counsel appearing for the respondent No. 4, hence no formal notice is called for.

List these cases again on 28-02-2025. It is made clear that pendency of this petition will not bar the authorities from expediting the process for payment of pension due payable to the petitioner.